1	2	3
6.	Pondicherry	1
7.	Andaman and Nicobar Islands.	
	Grand Total (I + II)	2586

Reported Ban on Use of English in Some States

63

*644, SHRIC.P. MUDALAGIRIYAPPA: Will the PRIME MINISTER be pleased to state:

- (a) whether as reported, some States have banned the use of English in official work and in educational institutions;
 - (b) if so, the details thereof; and
- (c) the reaction of Union Government . thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). In accordance with the provisions of Article 345 of the Constitution. use of English or any other languages in the official work of the States falls within the purview of the respective State Governments and not the Government of India. The Official Language Act, 1963 relates to use of languages for official purposes of the Central Government only. Government of Uttar Pradesh vide their letter dated 20 March 1990 reiterated their earlier decisions in regard to use of Hindi in Official work. The letter asks the State Government Departments to have correspondence only in Hindi with the Ministers/Departments of the Central Government and with the various offices situated in the Hindi speaking States, It adds that where due to unavoidable reasons it is considered necessary to send a letter in

English, the main letter should be in Hindi and it should be accompanied by English translation.

2. None of the State Governments and Union Territory Administrations has put any ban on use of English in educational institutions. In fact, all the States and Union Territories are offering English as one of the three languages in their school system.

[Translation]

Delinking of Degrees from Jobs

- *645. PROF SHAILENDRANATH SRIVASTAVA: Will the PRIME MINISTER be pleased to state:
- (a) whether as per the New Education Policy, 1986 it was decided that jobs will be delinked from degrees and a 'National Testing Service' will be set up with this objective; and
- (b) if so, whether this National Testing Service has been constituted and the names of the posts for which examinations have been conducted under it with the dates thereof and the number of those candidates who appeared in these examinations and did not possess any degree?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). The National Policy on Education-1986 envisages that a beginning